

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3535/2016
M.A. No. 1189/2018

New Delhi, this the 10th day of May, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Bhala Ram (ID-20101132)
S/o Shri Girdhari Lal,
Aged about 53 years,
TGT (Hindi), GBSSS No.2,
J.J. Colony, Bawana-39
(I.D. 1310415)
2. Baljeet Singh (ID 20071865)
S/o Shri Karam Singh,
Aged about 41 years,
TGT (Eng.), M.L.GBSSS,
Narela (ID 1310166),
Delhi-40. ... Applicants

(By Advocate: Shri Ranjit Sharma)

Versus

1. Govt. of NCT Delhi
Through the Principal,
Secretary (Education)
At Old Secretariat, Delhi-54.
2. The Director of Education,
Govt. of N.C.T. Delhi,
Old Secretariat, Delhi-54.
3. The Directorate of Audit,
Through its Director,
Govt. of N.C.T. Delhi
4th Floor, Delhi Secretariat,
ITO, N.D-1. ... Respondents

(By Advocate : Shri Vijay Pandita)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

The MA No. 1189/2018 is filed praying for disposal of the O.A. in terms of the judgment of this Tribunal in O.A. No.3217/2014 dated 04.04.2016 in Somvir Rana and Others vs. Govt. of NCT of Delhi and Others, which was upheld upto the Hon'ble Apex Court.

2. In the circumstances, the M.A. as well as the O.A. are disposed of, by directing the respondents to consider the case of the applicants in terms of the judgment dated 04.04.2016 in Somvir Rana and Others vs. Govt. of NCT of Delhi and Others, and to pass appropriate speaking and reasoned orders, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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